F.No.495/27/2001-Cus.VI

Government of India
Department of Revenue
Ministry of Finance & Company affairs
(Central Board of Excise & Customs)

Subject: Import of pets under Baggage - Regarding.

I am directed to refer to Board's instructions issued vide Circular No.9/2002 dated 30th January, 2002 on the above mentioned subject, wherein it was reiterated that bonafide pet animals brought by passengers may be allowed to be brought into the country only against an import sanitary permit issued by the Department of Animal Husbandry & Dairying or against an import licence issued by the DGFT.

- 2. In this connection, several references have been received from the passengers, as also the field formations, pointing out the difficulties being faced in implementing the above instructions. The matter has since been re-examined in consultation with the Department of Animal Husbandry & Dairying and Ministry of Commerce and Industry, and it has been decided that the import of pets (dog and cat only) upto two numbers per passenger may be allowed at one time subject to the production of the required health certificate from the country of origin and examination of the said pets by the concerned Quarantine Officer. In such cases, the passengers may not be asked to produce the import licences or import sanitary permits. A copy ofstandard health protocol to be followed by the passengers while bringing pet animals (dogs and cats) with them is enclosed at Annexure I and II.
- 3. Necessary instructions may please be issued to all concerned for compliance. Difficulties faced, if any, in implementation of the above instructions may be brought to the notice of the Board.

Kindly acknowledge the receipt.

OWNED

Annexure-I

ANIMAL HEALTH CERTIFICATE FOR IMPORT OF DOG INTO INDIA

1.) WINT	١١٢											
Name						а	and						address
II.	DESC	יסוסי	 ГІОN	•••••	•••••	• • • • • • • • • • • • • • • • • • • •	•••••	••••••	•••••	• • • • • • • •	• • • • • • • • • • • • • • • • • • • •	,	•
11.	DESC	/IXII .	HOIN										
Species	of	f	anin	nal:									
Age or	r da	ate	of	birt	h:								
Sex:													
Breed:													
Colour:													
Coat ty	pe d	&	marki	ng/Di	stingu	iish r	nark:						
Identifica	tion nu	umbe	r :										
III.	ADD	ITIO	NAL	INFO	ORMA	TION							
Country o	f origi	in :											
Countries	visi	ted	over	the	past	years	as	declared	by	the	owner	(give	dates)

IV.	DESTINA	DESTINATION OF ANIMALS										
Country Name		and	address	of		consignee						
Nature	and	identificat	ion of	means	of	transport						
V.	 SANITAI	RY INFORMATI	ON									
examine (a) sh	d on this day	y: nical sign of dis	seases including 1									
time lime	nit recomme g country (r	ended by the m	(in case it is more anufacturer of va ine, batch numbe	accine licensed	and appr	oved by the						
Official	stamp:											
		Na	ame and address o	ed atf Veterinarian								
			Signature:									
						Annexure-II						
	NIMAL HE OWNER	EALTH CERTII	FICATE FOR IM	IPORT OF CA	AT INTO I	NDIA						
I. Name	OWNER		and			address:						
II. Species animal:	DESCRII					of						
Age		or	date	of		birth:						
Sex:						•••••						
Breed:												
 Colour:												
	•••••	•••••••••••••••••••••••••••••••••••••••	•••••		••••••	•••••						

&

type

marking/Distinguish

mark:

Coat

Identifica	tion											number	
III.						•••••	•••••	•••••	••••••	••••••	••••••	•••••	
Country	of									origin			
Countries	visited	over	the	past	years				the	owner	(give	dates)	
IV.													
Country	of							destination:					
Name	and addre							of consignee					
							•••••						
Nature	and									of	tı	ansport	
	•												
	•••••	•••••	• • • • • • • • • • • • • • • • • • • •	•••••	••••••	•••••	••••••	••••••	•••••	•••••••	••••••	••••••	
V.	SANITA	RY IN	FOR	MATI	ON								
The undersigned Official Veterinarian certifies that the animal/s described above and examined on this day:													
a. leukopeni				sign (of disea	ses i	ncluding	rabies	s, feli	ne entei	ritis, fel	ine pan	
b. has been vaccinated for rabies (in case it is more than three months of age) within the time limit recommended by the manufacturer of vaccine licensed and approved by the exporting country (name of the vaccine, batch number and the date of vaccination must be shown on the veterinary certificate)													
Official st	amp:												
Issued aton Name and address of Veterinarian													
Signature:													